

No.A-23012/01/2020-Admn.IV(LA)(i)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhavan, New Delhi.
Dated:- 24 July, 2020

OFFICE MEMORANDUM

SUBJECT: Circulation of draft Seniority List of Section Officers of CSS Cadre of Ministry of Law and Justice as on 01.07.2020 – reg.

The undersigned is directed to circulate herewith draft Seniority List of Section Officers of the CSS Cadre of Ministry of Law and Justice (Department of Legal Affairs and Legislative Department) as on 01.07.2020.

2. As per provisions of CSS Rules, the interpolation of Section Officers belonging to Seniority Quota along with the merit list of Departmental Examination Quota is in the ratio of 1:1.

3. The regular SOs from SL Years 2008 to 2011 have been interpolated in the Seniority List as per Common Seniority List of Section Officers of CSS issued by DoP&T vide the following O.M.:-

Sl. No.	Select List Year of SO	Details of DoP&T's O.M. vide which final CSL issued
(i)	2008	No.11/2/2013-CS.I(S) dated 29.07.2015 and 23.11.2015
(ii)	2009	No.11/1/2016-CS.I(S) dated 07.09.2016 and 11.12.2018
(iii)	2010 and 2011	No.11/1/2018-CS.I(S) dated 11.12.2018

4. The ad-hoc SOs [regular ASOs from SL Years 2006 to 2009] have been interpolated in the Seniority List as per Common Seniority List of ASOs of CSS issued by DoP&T vide the following O.M.:-

Sl. No.	Select List Year of ASO	Details of DoP&T's O.M. vide which final CSL issued
(i)	2006-2008	No.7/11/2012-CS.I(A) (Vol.I) dated 19.09.2018
(ii)	2009	No.7/16/2018-CS.I(A) dated 26.10.2018

5. The interpolation of SOs mentioned in Paras 3 and 4 above would be subject to outcome of various court cases mentioned in respective DoP&T's O.M. and also any other order by any Competent Court in any of the connected matters apart from the Court Cases mentioned in the respective O.M. of DoP&T.

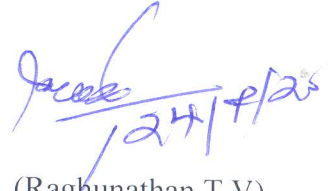
6. The order of placement of remaining SOs [Regular - SL Years 2012 to 2015, Ad-hoc (Regular ASOs of SL-2010)] is provisional and is subject to revision on issuance of final CSL of these Select List Years by DoP&T.

7. All the concerned are requested to go through the draft Seniority List and submit representation/objections, if any with regard to any factual inaccuracy (not interpolation) in the list to the undersigned, within 30 days of the issuance of this O.M.

Contd...2/-

8. The copy of the O.M. is available at the E-office and website of this Ministry at the following link:-

legallaffairs.gov.in → Employee Corner → Employee Orders



(Raghunathan T.V)
Under Secretary to the Govt. of India
Tel. No. 23384836

To:-

1. The concerned officers.
2. The In-charge, Branch Secretariat, Mumbai/Kolkata/Chennai/Bengaluru.
3. Legislative Department [Shri R.K. Sharma, Under Secretary, Admn.I(LD)]
4. Central Agency Section [Ms. Madhu Bala Soni, Under Secretary], 2nd Floor, ILI Building, Bhagwan Dass Road, New Delhi.

